

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3743

ANSWERED ON:19.03.2015

PUBLIC LAND BANKS

Adsul Shri Anandrao ;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government is considering to set up Public Land Banks (PLBs) to lease out land to small and women farmers for community farming;

(b) if so, the details thereof;

(c) whether the Union Government has asked the State Governments to provide legal framework and necessary guarantees in this regard; and

(d) if so, the details thereof and the steps taken by the Union Government to set up PLBs?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (d): Land and its management is a State subject as per entry 18 and 45 of the Second List of Seventh Schedule of the Constitution of India. As per information received from Ministry of Agriculture, there is no such proposal to set up Public Land Banks (PLBs) to lease out land to small and women farmers for community farming.